

March , 2014

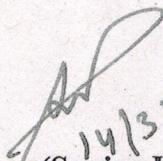
OFFICE ORDER

With the approval of the Competent Authority, Sh. K. L. Vyas, Registrar, NGT, WZB, Pune has been granted earned leave for 5 days from 03.02.2014 to 07.02.2014, with permission to prefix 02.02.2014 being Sunday, and suffix 08.02.2014 & 09.02.2014, being Second Saturday & Sunday.

It is certified that he would have continued to work as Registrar but for his proceeding on leave for the aforesaid period.

It is further certified that he has resumed duty on the same post and station in National Green Tribunal, after expiry of the leave.

This issues with the approval of the Competent Authority.


14/3/14
(Sanjay Kumar)

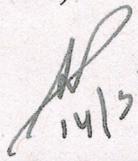
Registrar General & Head of Office

To

Sh. K.L. Vyas, Registrar,
National Green Tribunal,
Western Zone Bench,
New Administrative Building,
1st Floor, B-wing, Opp. Council Hall,
Pune-411001

Copy to:

10. PPS to Hon'ble Chairperson
11. The Pay & Accounts Officer, Ministry of Environment & Forests, New Delhi.
12. DDO, National Green Tribunal (NGT).
13. The Registrar General, NGT(PB)
14. The Registrar, NGT(PB)
15. The Deputy Registrar, NGT(PB)
16. The National Green Tribunal, Western Zone Bench, Pune (for Office record).
17. Consultant (A & P)/US
18. Guard File/Office files (299),(02)
19. NGT Website


14/3/14
(Sanjay Kumar)